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A.K.Behera vs. UOI

ORDERS SL.NO.17

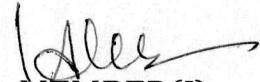
Dy.No.1019/14

Date-20.04.2015

CORAM

HON'BLE SHRI A.K.PATNAIK, MEMBER(J)

Mr.M.Basu, learned counsel for the applicant by filing a Memo seeks withdrawal of this matter. Registry is directed to assign an O.A. Number against the Dy.No.1019/14. Accordingly, O.A.No. 260/001108/14 is dismissed as withdrawn.


MEMBER(J)